

O.A. 215/05

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dt 13/02/06

Ld. Asc. Es
present. Applicant
is absent on call.
The matter is adj'd -
to 27/03/06 for
reconsideration.

13/2/06
REGISTRAR

Memo at FIA

may kindly be
perused for withdrawal
of the O.A. Copy of memo
not served,

h
23/02

Bench

Or. dt. 24.02.06

Attidavit not filed
by the counsel for
petitioner.

For orders.

h
27/02

Bench

Later on

Attidavit filed -
copy served - Memo
at FIA for
withdrawal of O.A.

72
27/2/06

Bench

order dated 24/02/06

On the prayer of Mr. A.K. Mishra,
counsel appearing for the Applicant
[who undertakes to file an affidavit
of the Applicant on 27/02/06], call
this matter on 28/02/06.

Although Mr. Ashok Mishra, Sr.
counsel is appearing in this case
for the railways, his name has not
been reflected in the cause-list of
today. Registry should reflect his
name in the cause-list on all
next sittings.

member(S)